

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

Co.Appeal 39/248 r.w 252/NCLT/AHM/2020 With  
IA 615 of 2020

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2020**

**Name of the Company:** Himmatbhai Narsibhai Patel & Anr  
(Kishan Enterprise Pvt Ltd)  
V/s  
ROC, Gujarat

**Section:** Section 248 r.w 252 of the Companies Act/IA for Directions

**ORDER**

Learned Counsel Ms. Natasha Shah appeared for the Applicant.

The matter stands adjourned to 12.01.2021 for further consideration.

**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 14th day of December, 2020.